

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 606(ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE COMPANY: BMM Ispat Ltd. Vs. Blue Stampings & Forgings Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Abhishek Pareek and Mr. Jitender Singh, Advocates

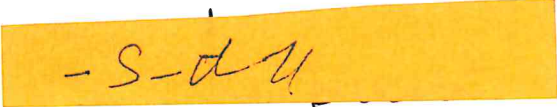
ORDER

None is present on behalf of the Petitioner.

In the interest of justice adjourned to 5th February, 2018.


-S-d-1

(Deepa Krishan)
Member (T)


-S-d-2

(Ina Malhotra)
Member (J)